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[Ar. Mahipatray M. Mehta]

Executive? Sir, it was cancelled bу the Ministry. Suppose President has ordered it. I will ask before one President's order is being executed, how can this be cancelled by the Executive? It requires only the legal side of it to be studied as also the moral part of it. It is a constitutional right given to the peorequest this Government through you that one separate Develepresent Board should immediately be granted. As I said earlier, there is plenty of minerals available there.

MR. CHAIRMAN: Your time is up. (Interruptions).

DR. MAHIPATRAY M. MEHTA: My link is now broken.

As I said in the beginning I congratulate our hon Finance Minister. He is remaining totally faithful to the Mixed Economy. That is the policy

which we be following. It is not his fault. It is the policy that the Government is following. And that is why I congratulate him for presenting his excelent Budget. With these conclude my words Ι Thank you.

BUSINESS ADVISORY COMMITTEE

SIXTH REPORT

THE MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI BHI-SHMA NARAIN SINGH): Sir, I beg to present the sixth Report of Business Advisory Committee.

18.13 hrs.

The Lok Sabha then adjourned Eleven of the Clock on Friday, June 27, 1980 Asadha 6, 1902 (Saka)